GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

LOK SABHA UNSTARRED QUESTION NO. 4324

TO BE ANSWERED ON 29TH MARCH, 2022

RELEASE OF FUNDS FOR IMPLEMENTING CENTRAL SCHEMES

4324.SHRIMATI RAJASHREE MALLICK

Will the Minister of AGRICULTURE AND FARMERS WELFAREकृषिएवंकिसानकल्याणमंत्री be pleased to State?

- (a) whether the funds for implementation of central schemes may be released before the cropping seasons and preferably in one installment for timely and better implementation in the country including Odisha;
- (b) whether the Government will take steps for early release of funds in one installment;
- (c) if so, the details thereof; and
- (d) if not, the reasons therefor?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE कृषिएवंकिसानकल्याणमंत्री(SHRI NARENDRA SINGH TOMAR)

(a) to(d) Ministry of Finance has revised procedure for flow of funds underCentrally Sponsored Schemes (CSS) effective from 1st July, 2021 andthat of Central Sector Schemes(CS) to be effective from 1st April, 2022 onwards.Department of Agriculture and Farmers Welfare is mandated to release funds to State Governments including Odisha and Implementing Agencies as per the revised guidelines of Ministry of Finance.
